Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: SUMERU PROCESSORS PRIVATE LIMITED Date of Commencement of Liquidation: 26-07-2024; List of Stakeholders as on Date: 26-07-2024; Name of IP: Mr. Gyan Chandra Misra; Process Number: 1; Last 5 digitof registration number: 12789

| SI. no. | Category of stakeholders | Summary of claims received | | Summary of claims admitted | | Amount of | Amount of claims | Amount of claims | Details in annexure |
|---------|--|----------------------------|--------------|----------------------------|--------------|-------------------|------------------|--------------------|---------------------|
| | | No. of claims | Amount (Rs.) | No. of claims | Amount (Rs.) | contingent claims | rejected | under verification | |
| 1 | Unpaid insolvency resolution process costs | 0 | 0 | 0 | 1420401 | | | | NA |
| 2 | Liquidation costs incurred till date | 0 | 0 | 0 | 3140000 | | | | NA |
| 3 | Secured financial creditors | 2 | 125531045 | 2 | 125531045 | | | | Annexure 3 |
| 4 | Unsecured financial creditors | 6 | 206049866 | 6 | 204879045 | | | | Annexure 4 |
| 5 | Operational creditors (Workmen) | 0 | 0 | 0 | 0 | | | | NA |
| 6 | Operational creditors (Employees) | 0 | 0 | 0 | 0 | | | | NA |
| 7 | Operational creditors (Government Dues) | 1 | 417371458 | 1 | 417371458 | | | | Annexure 7 |
| 8 | Operational creditors (other than Workmen, Employees and Government Dues) | 3 | 805032 | 3 | 805032 | | | | Annexure 8 |
| 9 | Other stakeholders, if any (other than financial creditors and operational creditors) | 1 | 437993 | 1 | 437993 | | | | Annexure 9 |
| Total | | 13 | 750195394 | 13 | 753584974 | 0 | 0 | 0 | |